

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

Since Sh. Hem Raj, Administrative Civil Judge (Central) and his link Ms. Ekta Gauba, ARC (Central), Link-I and Ms. Namrita Aggarwal, CCJ-cum-ARC (Central), Link-II are on leave today i.e. 24.12.2016. Sh./~~Ms. Rajwala Kumer~~ (Central), Tis Hazari Court, Delhi is therefore, authorized to look after the work of the Office of Administrative Civil Judge (Central), Tis Hazari Courts, Delhi for assigning 'Warrant of Attachment', 'Warrant of Possession' and other work of bailiffs for today i.e. 24.12.2016 only.

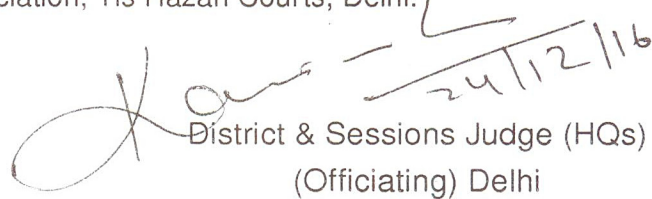

(KAMINI LAU)
District & Sessions Judge (HQs)
(Officiating) Delhi

No. 57307-322 /Power/Gaz./16

Dated 24 DEC 2016

Copy forwarded for information and necessary action to :-

1. The Officers concerned.
2. The Sr.AO(J)/AO(J), Admn. Branch (I, II, III), General Branch, Care Taking Branch, Nazarat Branch, Office of ACJ (Central), THC, Delhi.
3. The In-charge, Facilitation Centre, Tis Hazari Courts, Delhi.
4. The P.S./Reader to the undersigned.
5. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
6. The Secretary, Bar Association, Tis Hazari Courts, Delhi.


District & Sessions Judge (HQs)
(Officiating) Delhi